

**THE NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH, BENGALURU
(Through Web-based Video Conferencing platform)**

**ITEM No.29
CA(CAA) No.37/BB/2021**

IN THE MATTER OF:

M/s. A One Steels India Pvt. Ltd.
Vs.

... Petitioner
... Respondent

Order U/ss. 230-232 of the Companies Act, 2013

Order delivered on 04.03.2022

CORAM:

**SHRI AJAY KUMAR VATSAVAYI
HON'BLE MEMBER (JUDICIAL)**

**SHRI MANOJ KUMAR DUBEY
HON'BLE MEMBER (TECHNICAL)**

PRESENT:

For the Applicant Companies : Mr. G M Ganapathi, PCS.

ORDER

1. Heard Mr. G M Ganapathi, learned PCS for the Applicant Companies.
2. **Order Reserved.**

— sd —

**(MANOJ KUMAR DUBEY)
MEMBER (TECHNICAL)**

— sd —

**(AJAY KUMAR VATSAVAYI)
MEMBER (JUDICIAL)**